NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

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C.P.No.155/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M

Name of the Company		Sushil Kumar GaneriwalaVersus-Bengal Brahmaputra Procon Pvt. Ltd. & Ors		
Under Section		397/398		
No. Representa		nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
		Humar Tripathion Alsower Humay (rupta (+(5))		22/11/17
(Q) Z	ES. ROHIT K	CPES		Robit becker
1.	BOARNA (PHOUBEY ADV.	Respondent	B/ 120,2
		THE CONTRACTOR OF THE PARTY OF	ORDER	
and Counsel for the petitioner and the respondents are				

Ld. Counsel for the petitioner and the respondents are present.

Ld. Pr. CS for the petitioner informed that Ld. Sr. Pr. CS is not present, so he made a request for adjournment. Prayer is allowed.

List on 27/11/2017 for remaining arguments.

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(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

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